NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 114/9/HDB/2017
NAME OF THE COMPANY	IL&FS Engineering And Construction Company Ltd
NAME OF THE PETITIONER(S)	Gupta Power Infrastructure Ltd
NAME OF THE RESPONDENT(S)	IL&FS Engineering And Construction Company Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
	3.		
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Counsel for Respondent(s):

Name of the Counsel(s) Designation	E-mail & Telephone No.	Signature
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None appears for the Petitioner.

Post the case on 26.0\$.2018.

Member (T)

Member (J)